

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 309.
TO BE ANSWERED ON TUESDAY, THE 02ND DECEMBER, 2025.**

INTELLECTUAL PROPERTY RIGHTS APPLICATIONS

309. SHRI RADHAKRISHNA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of Patents, Industrial Designs, Trademarks, Geographical Indications, Copyrights and SCILD applications, including filed, examined, granted, rejected, disposed, withdrawn and abandoned, during the last five years, year and field-wise;
- (b) the details of such applications, category-wise for natural persons, start-ups, small entities and educational institutions; and
- (c) the applicant-wise details by citizens, foreign nationals' residents and non-residents?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): Answer is placed at Annexure-I
- (b): Answer is placed at Annexure-II
- (c): Answer is placed at Annexure-III

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 309 FOR ANSWER ON 02.12.2025.

Part (a): the details of Patents, Industrial Designs, Trademarks, Geographical Indications, Copyrights and SCILD applications, including filed, examined, granted, rejected, disposed, withdrawn and abandoned, during the last five years, year and field-wise;

Answer of Part(a):

1. Patent Applications

(a) Filed

Financial Year	BIOCHEMISTRY	BIOMEDICAL	BIOTECHNOLOGY	Chemical	CHEMISTRY	CIVIL	COMMUNICATION	COMPUTER	ELECTRICAL	ELECTRONICS	FOOD	MECHANICAL	METALLURGY	Miscellaneous	NA	PHYSICS	POLYMER	TEXTILE	Grand Total
2020-2021	878	4669	3240		8987	793	6449	6543	3791	5389	569	11032	876	71	79	2689	1589	859	58503
2021-2022	1096	4679	3593		9642	851	7609	8630	4169	6607	654	12458	1028	9	30	2784	1780	822	66441
2022-2023	1620	5562	4104	1	11148	1025	9736	11875	5139	7610	806	16705	1038	368	48	3276	1964	783	82808
2023-2024	1475	6292	4443		12761	1263	10021	15671	5617	8134	1060	16523	1343	863	34	3409	2279	975	92163
2024-2025	2128	10160	4217		15102	1475	10610	18043	7300	10941	1211	19049	1526	324	22	4528	2621	1115	110372

(b) Examined

Financial Year	BIOCHEMISTRY	BIOMEDICAL	BIOTECHNOLOGY	CHEMISTRY	CIVIL	COMMUNICATION	COMPUTER	ELECTRICAL	ELECTRONICS	FOOD	MECHANICAL	METALLURGY	Miscellaneous	PHYSICS	POLYMER	TEXTILE	Grand Total
2020-2021	1205	3895	2146	9550	1007	6829	9183	5501	8153	375	16564	1577	1	3968	2416	783	73153
2021-2022	663	5698	2495	7533	957	8563	8198	3940	7283	655	12030	1671		3879	1473	1503	66541
2022-2023	293	4291	1864	6725	718	5605	5350	3910	5684	133	9672	964	1	2620	1382	739	49951
2023-2024	357	1012	737	3773	134	3199	2157	1337	1741	89	2119	278	5	637	712	134	18421
2024-2025	339	973	253	3151	2	2637	2804	1301	2286	101	498	271	5	420	662	20	15723

(c) Grant

Financial Year	BIOCHEMISTRY	BIOMEDICAL	BIOTECHNOLOGY	CHEMISTRY	CIVIL	COMMUNICATION	COMPUTER	ELECTRICAL	ELECTRONICS	FOOD	MECHANICAL	METALLURGY	Miscellaneous	PHYSICS	POLYMER	TEXTILE	Grand Total
2020-2021	426	883	1007	7251	429	1702	1149	2276	2385	204	6244	684	19	1277	1997	452	28385
2021-2022	520	1120	1124	6742	435	1796	1537	2670	2617	262	6991	645	41	1569	1563	425	30057
2022-2023	445	1351	1465	5931	481	2085	2442	3190	3339	345	8569	813	49	1809	1310	502	34126
2023-2024	744	5697	2376	9849	2061	9911	7577	8918	11119	378	31245	2982	20	6170	1979	2024	103050
2024-2025	286	2701	677	3558	141	6723	4661	2606	5397	89	3425	766	11	1425	790	248	33504

(d) Refused

Financial Year	BIOCHEMISTRY	BIOMEDICAL	BIOTECHNOLOGY	CHEMISTRY	CIVIL	COMMUNICATION	COMPUTER	ELECTRICAL	ELECTRONICS	FOOD	MECHANICAL	METALLURGY	Miscellaneous	PHYSICS	POLYMER	TEXTILE	Grand Total
2020-2021	91	243	265	1018	71	310	543	299	531	33	1023	50	9	198	152	58	4894
2021-2022	116	197	285	1058	71	294	531	329	558	48	1227	83	16	280	205	67	5365
2022-2023	160	187	440	936	121	397	744	437	590	82	1393	135	43	284	143	74	6166
2023-2024	221	667	656	1721	257	1132	1414	930	1418	92	3442	183	31	842	182	228	13416
2024-2025	75	635	188	599	33	571	1090	397	706	27	773	51	10	266	55	46	5522

(e) Withdrawn

Withdrwan																		
Financial Year	BIOCHEMISTRY	BIOMEDICAL	BIOTECHNOLOGY	CHEMISTRY	CIVIL	COMMUNICATION	COMPUTER	ELECTRICAL	ELECTRONICS	FOOD	MECHANICAL	METALLURGY	Miscellaneous	NA	PHYSICS	POLYMER	TEXTILE	Grand Total
2020-2021	17	61	69	112	13	210	192	53	101	7	223	64	36		61	27	27	1273
2021-2022	5	29	53	61	5	196	40	22	56	11	61	6	15		26	7	11	604
2022-2023	18	14	115	79	10	36	44	41	30	18	86	3	29		21	20	5	569
2023-2024	28	24	126	89	17	70	87	31	44	9	144	10	18		39	17	12	765
2024-2025	47	86	204	154	3	70	74	43	39	16	128	7	5		30	24	6	936

(f) Abandoned

Financial Year	BIOCHEMISTRY	BIOMEDICAL	BIOTECHNOLOGY	CHEMISTRY	CIVIL	COMMUNICATION	COMPUTER	ELECTRICAL	ELECTRONICS	FOOD	MECHANICAL	METALLURGY	Miscellaneous	PHYSICS	POLYMER	TEXTILE	Grand Total
2020-2021	343	1045	659	1897	251	1201	2658	1301	1995	154	4458	256	4	756	684	179	17841
2021-2022	1	0	0	6	0	1	3	1	3	1	4	0	2	0		0	22
2022-2023	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	1
2023-2024	433	2331	1290	2709	373	1852	3728	1297	2269	227	4609	399	69	1384	434	433	23837
2024-2025	54	528	400	640	57	264	607	226	346	16	773	30	0	238	89	67	4335

2. Industrial Design:

(i) Year wise consolidated data of Design is as under

FY-YEAR	Filed	Registered	Refused	Abandoned	Disposed	Examined
2020-2021	14242	9147	71	63	9281	13846
2021-2022	22699	15262	174	219	15655	22120
2022-2023	22697	23399	290	207	23896	21905
2023-2024	30388	30669	1407	846	32922	29635
2024-2025	43005	30349	606	970	31925	38009

(ii) There are no field in case of design, however class wise data is from 01.04.2025 to 25.11.2025 is as under:-

IDC CODE	IDC_NAME	CLASS	Filed	Registered	Abandoned	Refused	Disposal	Examined
1	01-00-Foodstuffs	CLASS-01	477	243	14	13	270	459
2	02-00-Articles of clothing and haberdashery	CLASS-02	17831	14692	383	404	15479	17225
3	03-00-Travel goods, cases, parasols and personal belongings, not elsewhere specified	CLASS-03	3244	2502	64	54	2620	3125
4	04-00-Brushware	CLASS-04	928	681	30	34	745	868
5	05-00-Textile piecegoods, artificial and natural sheet material	CLASS-05	2123	1976	57	42	2075	2053

6	06-00-Furnishing	CLASS-06	8045	6199	184	202	6585	7717
7	07-00-Household good, not elsewhere specified	CLASS-07	6438	5170	189	199	5558	6233
8	08-00-Tools and hardware	CLASS-08	5192	4141	111	90	4342	4987
9	09-00-Packages and containers for the transport or handling of goods	CLASS-09	9214	7366	238	218	7822	8769
10	10-00-Clocks and watches and other measuring instruments, checking and signalling instruments	CLASS-10	9317	7076	124	162	7362	8531
11	11-00-Articles of adornment	CLASS-11	7408	5727	125	90	5942	7011
12	12-00-Means of transport or hoisting	CLASS-12	13208	11347	169	123	11639	12478
13	13-00-Equipment for production, distribution or transformation of electricity	CLASS-13	7189	5770	104	109	5983	6747
14	14-00-Recording, telecommunication or data processing equipment	CLASS-14	11662	8803	132	269	9204	10554
15	15-00-Machines, not elsewhere specified	CLASS-15	12001	9158	127	90	9375	11158
16	16-00-Photographic, cinematographic and optical apparatus	CLASS-16	1279	1027	23	15	1065	1235
17	17-00-Musical instruments	CLASS-17	130	101	5	4	110	122
18	18-00-Printing and office machinery	CLASS-18	262	177	5	5	187	250
19	19-00-Stationery and office equipment, artists' and teaching materials	CLASS-19	2487	1761	62	37	1860	2374
20	20-00-Sales and advertising equipment, signs	CLASS-20	690	580	8	5	593	649
21	21-00-Games, toys, tents and sports goods	CLASS-21	3380	2511	49	58	2618	3199
22	22-00-Arms, pyrotechnic articles, articles for hunting, fishing and pest killing	CLASS-22	766	476	22	20	518	706

23	23-00-Fluid distribution equipment, sanitary, heating, ventilation and air-conditioning equipment, solid fuel	CLASS-23	9734	8248	155	106	8509	9347
24	24-00-Medical and laboratory equipment	CLASS-24	16038	12746	137	99	12982	14771
25	25-00-Building units and construction elements	CLASS-25	3094	2288	72	81	2441	2949
26	26-00-Lighting apparatus	CLASS-26	3482	2884	96	124	3104	3396
27	27-00-Tobacco and smokers supplies	CLASS-27	182	134	9	5	148	179
28	28-00-Pharmaceutical and cosmetic products, toiler articles and apparatus	CLASS-28	2709	2000	77	259	2336	2636
29	29-00-Devices and equipment against fire hazards, for accident prevention and for rescue	CLASS-29	917	704	12	20	736	890
30	30-00-Articles for the care and handling of animals	CLASS-30	573	446	14	9	469	527
31	31-00-Machines and appliances for preparing food or drink, not elsewhere specified	CLASS-31	1405	1140	26	26	1192	1340
32	32-00-Graphic symbols and logos, surface patterns, ornamentation	CLASS-32	100	2	3	1	6	84
33	99-00-Miscellaneous	CLASS-99	67	4	20	30	54	73

3. Trade mark:

(i) Year wise consolidated data of trademark is as under:-

Fn-Year	Filed	Registered	Refused	Abandoned	Disposed	Examined
2020-2021	431213	255976	18675	16205	43366	463912
2021-2022	447805	261408	49307	3796	60026	431520

2022-2023	466580	231977	32243	20752	60058	395405
2023-2024	476089	279717	53232	85109	153542	721944
2024-2025	552190	382834	33214	40625	88632	156403

(ii) There are no field in case of trademark, however class wise data is from 01.04.2025 to 25.11.2025 is as under.

Sr No	Class Description	Class	Filed	Registered	Abandoned	Refused	Disposal	Examined
1	Chemical used in industry, science, photography, agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesive used in industry	CLASS-01	39056	22385	1398	1606	3237	36050
2	Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants; mordents; raw natural resins; metals in foil and powder form for painters; decorators; printers and artists	CLASS-02	11649	7043	578	570	1249	10649
3	Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices	CLASS-03	118010	58212	8447	6754	16173	101272
4	Industrial oils and greases; lubricants; dust absorbing, wetting and binding compositions; fuels(including motor spirit) and illuminants; candles, wicks	CLASS-04	12128	7383	596	630	1358	11206
5	Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides	CLASS-05	364935	185184	31584	27104	61581	308069

6	Common metals and their alloys; metal building materials; transportable buildings of metal; materials of metal for railway tracks; non-electric cables and wires of common metal; ironmongery, small items of metal hardware; pipes and tubes of metal; safes; goods of common metal not included in other classes; ores	CLASS-06	30226	18408	1460	1374	3039	27383
7	Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs	CLASS-07	42763	25448	2303	1915	4555	41546
8	Hand tools and implements (hand-operated); cutlery; side arms; razors	CLASS-08	9918	6621	359	302	721	9702
9	Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; automatic vending machines and mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire extinguishing apparatus	CLASS-09	126567	74643	5713	5190	11976	127998
10	Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopaedic articles; suture materials	CLASS-10	31905	19476	1029	1433	2637	31157
11	Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying ventilating, water supply and sanitary purposes	CLASS-11	51592	31910	2762	2810	5899	47045
12	Vehicles; apparatus for locomotion by land, air or water	CLASS-12	26500	15780	1329	1045	2626	25123
13	Firearms; ammunition and projectiles; explosives; fire works	CLASS-13	1819	1202	43	39	94	1579
14	Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and other chronometric instruments	CLASS-14	34172	20159	1026	1304	2484	28732

15	Musical instruments	CLASS-15	1895	1384	35	30	72	1785
16	Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); playing cards; printers' type; printing blocks	CLASS-16	39633	26412	1114	1334	2807	36403
17	Rubber, gutta percha, gum, asbestos, mica and goods made from these materials and not included in other classes; plastics in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, not of metal	CLASS-17	19359	11197	1168	1065	2392	17810
18	Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery	CLASS-18	24061	15439	980	806	1903	22594
19	Building materials, (non-metallic), non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.	CLASS-19	33785	20948	1780	1970	4026	29625
20	Furniture, mirrors, picture frames; goods(not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother- of-pearl, meerschaum and substitutes for all these materials, or of plastics	CLASS-20	36862	22485	1355	1680	3206	32355
21	Household or kitchen utensils and containers(not of precious metal or coated therewith); combs and sponges; brushes(except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes	CLASS-21	44175	27697	1719	1725	3667	38564
22	Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes)	CLASS-22	5490	3790	139	126	301	4981

	padding and stuffing materials(except of rubber or plastics); raw fibrous textile materials							
23	Yarns and threads, for textile use	CLASS-23	3610	2565	92	104	212	3319
24	Textiles and textile goods, not included in other classes; bed and table covers.	CLASS-24	29930	19945	1123	1303	2574	26891
25	Clothing, footwear, headgear	CLASS-25	178766	105376	11184	9604	21852	154701
26	Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers	CLASS-26	6797	4652	212	166	418	6053
27	Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-textile)	CLASS-27	6096	4152	146	153	320	5567
28	Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees	CLASS-28	25729	15711	843	878	1857	23663
29	Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats	CLASS-29	72620	37848	4528	5175	10228	62574
30	Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice	CLASS-30	137967	69561	9250	10140	20421	117763
31	Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt	CLASS-31	41590	24342	1826	2433	4579	35576
32	Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages	CLASS-32	35356	17720	1882	2277	4532	30313
33	Alcoholic beverages(except beers)	CLASS-33	13483	6961	706	613	1500	12579
34	Tobacco, smokers' articles, matches	CLASS-34	15020	7488	1477	1241	2912	13444
35	Advertising, business management, business administration, office functions.	CLASS-35	241379	148704	8310	10515	20467	210162
36	Insurance, financial affairs; monetary affairs; real estate affairs.	CLASS-36	44483	25736	983	1997	3479	39664
37	Building construction; repair; installation services.	CLASS-37	35878	22510	734	1158	2125	32509
38	Telecommunications.	CLASS-38	21845	13833	525	1029	1747	22337

39	Transport; packaging and storage of goods; travel arrangement.	CLASS-39	26566	16550	591	1214	1986	23884
40	Treatment of materials.	CLASS-40	10266	6673	165	229	454	10781
41	Education; providing of training; entertainment; sporting and cultural activities.	CLASS-41	113126	72231	2661	5184	8697	102642
42	Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.	CLASS-42	79898	50030	1629	2022	4330	81553
43	Services for providing food and drink; temporary accommodation.	CLASS-43	82641	46144	2687	4850	8122	68948
44	Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.	CLASS-44	47277	28541	1132	2326	3774	41329
45	Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.	CLASS-45	25453	15714	505	1258	1905	23192

4. Copyright

S.No.	Financial Year	Class of Work	Application Filed	Examined	Registered	Rejected	Withdrawn	Abandoned	Disposed
1	2020-2021	Artistic	6091	5227	3652	50	2	545	4249
		Cinematograph Film	419	344	230	7	0	78	315
		Music	286	135	69	5	0	117	191
		Sound Recording	1852	1674	969	0	0	117	1086
		Literary/ Dramatic	14191	12970	10514	56	18	1785	12373
		Computer Software	1610	1172	961	25	0	267	1253
2	2021-2022	Artistic	6558	6481	4224	31	6	2	4263
		Cinematograph Film	346	334	233	2	0	0	235

		Music	337	132	40	0	0	0	40
		Sound Recording	4642	4686	2332	1	0	1	2334
		Literary/ Dramatic	17159	15851	12867	81	3	7	12958
		Computer Software	1946	1614	974	10	2	1	987
3	2022-2023	Artistic	4767	5420	2963	23	1	1647	4634
		Cinematograph Film	439	342	115	0	0	100	215
		Music	282	126	35	2	0	383	420
		Sound Recording	1375	2198	888	0	1	1307	2196
		Literary/ Dramatic	20673	15064	7266	48	5	4750	12069
		Computer Software	1930	1845	812	29	0	795	1636
4	2023-2024	Artistic	8912	12515	8221	22	1	1419	9663
		Cinematograph Film	318	732	455	1	0	176	632
		Music	312	262	135	0	0	249	384
		Sound Recording	2513	3669	2006	3	31	704	2744
		Literary/ Dramatic	22048	35465	24749	18	6	4401	29174
		Computer Software	2623	3670	2429	5	1	691	3126
5	2024-2025	Artistic	8822	9855	5725	4	4	93	5826
		Cinematograph Film	427	461	243	2	1	4	250
		Music	398	264	97	0	1	3	101
		Sound Recording	1837	3569	1932	0	1	4	1937
		Literary/ Dramatic	28983	27254	17023	4	24	93	17144
		Computer Software	3628	3282	1746	3	4	15	1768

5. **Geographical Indications:** There is no provision for field wise application in case of GI applications.

Year	Filed	Examined	Registered	Rejected	Disposed	Withdrawn	Abandoned
2020-2021	58	NIL	05	NIL	NIL	NIL	NIL
2021-2022	116	46	50	NIL	NIL	NIL	NIL
2022-2023	211	100	55	NIL	NIL	2	NIL
2023-2024	134	98	160	NIL	NIL	NIL	NIL
2024-2025	275	212	62	NIL	NIL	NIL	NIL

6. **SCILD:** There is no statutory provision for application field-wise classification in the SICLD application in the SICLD Registry (SICLD Act 2000 and SICLD Rules 2001).

Financial Year	Filed	Examined #	Registered	Not-accepted/ Abandoned	Disposed
2020-21	5	0	0	0	0
2021-22	2	0	0	0	0
2022-23	8	10	0	4	4
2023-24	2	1	5	2	7
2024-25	6	0	0	0	0

Objections Examined includes an Application's first to Acceptance report

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 309 FOR ANSWER ON 02.12.2025.

Part(b): the details of such applications, category-wise for natural persons, start-ups, small entities and educational institutions.

Answer of Part(b)

1. Patents :

Applicant-Type	Total Application Filed	Examined	Granted	Refused	Withdrawn	Abandoned 21(1)	Abandoned 9(1)
Others	0	6	2	1	1	5	0
Educational Institution	120271	10628	3571	413	71	629	7
Natural Person	90627	30776	21959	6548	466	9350	1785
Other than Natural Person	256336	182674	197583	28921	4372	31131	2667
Small Entity	14098	16589	13570	1061	69	711	94
Start-Up	13089	4172	2174	344	40	257	196

* The table includes data for patent applications filed from 01.04.2020 to 24.11.2025.

2. Design:

(i) Natural Person

FY-YEAR	Filed	Registered	Abandoned	Refused	Disposed	Examined
2020-2021	4738	2044	16	13	2073	4432
2021-2022	9700	5209	102	41	5352	9248
2022-2023	8124	7719	79	107	7905	7968
2023-2024	12910	11559	514	851	12924	12305
2024-2025	19575	13544	612	340	14496	17235

(ii) Small entity

FY-YEAR	Filed	Registered	Abandoned	Refused	Disposed	Examined
2020-2021	1879	1406	9	6	1421	1787
2021-2022	3224	2126	31	10	2167	3097
2022-2023	3196	3002	26	34	3062	3228
2023-2024	4644	4010	109	193	4312	4435
2024-2025	5957	4212	175	101	4488	5256

(iii) Other than natural person

FY-YEAR	Filed	Registered	Abandoned	Refused	Disposed	Examined
2020-2021	7568	5697	38	52	5787	7609
2021-2022	8941	7751	86	123	7960	8947
2022-2023	10608	11826	102	148	12076	10040
2023-2024	11591	14041	214	347	14602	11709
2024-2025	15069	11128	168	155	11451	13405

(iv) Startup

FY-YEAR	Filed	Registered	Abandoned	Refused	Disposed	Examined
2020-2021	55	0	0	0	0	20
2021-2022	834	176	0	0	176	830
2022-2023	769	852	0	1	853	671
2023-2024	1243	1059	9	16	1084	1205
2024-2025	2404	1465	14	10	1489	2122

3. Trademark:

(i) Natural Person

FY-YEAR	Filed	Registered	Abandoned	Refused	Disposed	Examined
2020-2021	247815	163179	21872	30613	54580	251592
2021-2022	241655	161833	21062	25194	48104	223170
2022-2023	248039	156662	20748	16418	38675	133026
2023-2024	252388	126752	10683	8426	20394	369214
2024-2025	288760	23633	1397	232	2289	74300

(ii) Small entity

FY-YEAR	Filed	Registered	Abandoned	Refused	Disposed	Examined
2020-2021	108896	55324	8479	11549	21071	109791
2021-2022	129451	67025	10510	11755	23293	116118
2022-2023	142117	61162	10802	8699	20522	76996
2023-2024	149123	81604	5464	4158	10492	215979
2024-2025	180629	113917	645	154	1638	46273

(iii) Other than natural person

FY-YEAR	Filed	Registered	Abandoned	Refused	Disposed	Examined
2020-2021	54743	163179	2471	3366	7384	57270
2021-2022	54395	161833	2383	2799	6638	50173
2022-2023	54386	156662	1910	1725	4827	30933
2023-2024	52968	126752	974	703	2575	77649
2024-2025	59615	23633	94	34	509	15244

(iv) Startup

FY-YEAR	Filed	Registered	Abandoned	Refused	Disposed	Examined
2020-2021	6464	3190	273	489	887	6404
2021-2022	8641	4150	378	616	1105	7492
2022-2023	9797	4212	477	348	923	5295
2023-2024	9186	6062	167	159	407	13847
2024-2025	10429	8214	18	5	74	2830

4 & 5. Copyright & GI :

There is no category in copyright and GI of this type.

6. SCILD

Financial Year	Filed	Category-Wise*	
		Natural Person	Institute/Organisation
2020-21	5	0	5
2021-22	2	0	2
2022-23	8	0	8
2023-24	2	1	1
2024-25	6	0	6

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 309 FOR ANSWER ON 02.12.2025.

Part (c): the applicant-wise details by citizens, foreign nationals' residents and non-residents?

Answer of Part(c)

1. Patents :

Filed			Examined		Granted		Refused		Withdrawn		Abandoned	
Financial _Year	Indian Origin Applicants	Non-Indian Origin Applicants	Indian Origin Applicants	Non-Indian Origin Applicants	Indian Origin Applicants	Non-Indian Origin Applicants	Indian Origin Applicants	Non-Indian Origin Applicants	Indian Origin Applicants	Non-Indian Origin Applicants	Indian Origin Applicants	Non-Indian Origin Applicants
2020-2021	24325	34156	13084	55862	4595	10804	666	1111	151	1012	2956	12779
2021-2022	29540	36898	15328	47096	5386	15958	934	2103	84	442	44	5
2022-2023	43335	39473	16381	31434	7915	19360	1189	3033	166	348	3995	12745
2023-2024	51657	40506	7750	10116	21911	75259	2431	9400	184	529	8086	9052
2024-2025	68392	41980	7978	7299	9847	22570	1871	3124	172	741	311	462

2. Design:

(i) Indian origin

FY- Year	Filed	Registered	Refused	Abandoned	Examined	Disposal
2020-2021	10598	6244	39	52	9903	6335
2021-2022	18847	11938	81	191	18261	12210
2022-2023	19252	18179	179	140	18602	18498
2023-2024	26536	25911	1214	740	25726	27865
2024-2025	38799	27299	538	926	34151	28763

(ii) Foreign

FY- Year	Filed	Registered	Refused	Abandoned	Examined	Disposal
2020-2021	3647	2904	32	11	3948	2947
2021-2022	3852	3324	93	28	3861	3445
2022-2023	3445	5221	111	67	3303	5399
2023-2024	3852	4758	193	106	3909	5057
2024-2025	4206	3051	68	43	3860	3162

3.Trademark

(i) Indian

FY- Year	Filed	Registered	Refused	Abandoned	Examined	Disposal
2020-2021	418594	12698	18267	15919	427918	7925
2021-2022	434084	9900	48593	3743	397298	6573
2022-2023	453325	8757	31796	20348	246529	6615
2023-2024	463108	9612	51876	84031	677555	14209
2024-2025	539132	13971	32555	40036	138839	13328

(ii) Foreign

FY- Year	Filed	Registered	Refused	Abandoned	Examined	Disposal
2020-2021	26255	12698	408	286	27510	912
2021-2022	28857	9900	714	53	27068	551
2022-2023	26538	8757	447	404	21892	532
2023-2024	26137	9612	1356	1078	26278	1343
2024-2025	27548	13971	659	589	14783	1749

4. Copyright

Financial Year	Application Filed		Examined		ROC		Rejected		Withdrwan		Abandoned		Disposed	
	Indian Origin Applicants	Non-Indian Origin Applicants	Indian Origin Applicants	Non-Indian Origin Applicants	Indian Origin Applicants	Non-Indian Origin Applicants	Indian Origin Applicants	Non-Indian Origin Applicants	Indian Origin Applicants	Non-Indian Origin Applicants	Indian Origin Applicants	Non-Indian Origin Applicants	Indian Origin Applicants	Non-Indian Origin Applicants
2020-2021	24124	325	21519	3	16393	2	143	0	20	0	2909	0	19465	2
2021-2022	30912	76	29040	58	20669	1	125	0	11	0	11	0	20816	1
2022-2023	29222	244	24760	235	12046	33	102	0	7	0	8966	16	21121	49
2023-2024	36541	185	56120	193	37723	272	49	0	39	0	7584	56	45395	328
2024-2025	43895	200	44492	193	26600	166	13	0	34	1	212	0	26859	167
2025-2026	36337	98	33841	102	20778	383	54	0	12	0	7	0	20851	383

5. Geographical Indications

As regards the applicant-wise details by citizens foreign nationals' residents and non-residents, the same would not be applicable since GI is a community right it is not filed by an individual.

6. SICLD:

Indian origin:

Financial Year	Filed	Examined #	Registered	Not-accepted/ Abandoned	Disposed
2020-21	5	0	0	0	0
2021-22	2	0	0	0	0
2022-23	8	10	0	4	4
2023-24	2	1	5	2	7
2024-25	6	0	0	0	0

(ii) Foreign: Nil